Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2011

Dated: 7th December, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Bihar State Electricity Board … Appellant (s)

Versus

Bihar Electricity Regulatory Commission ….. Respondent (s)

Counsel for the Appellant (s) : None.

Counsel for the Respondent (s) : Md. S. Haque for R-1.
Ms. Apporva Misra, Adv.

ORDER

None has appeared in this case on behalf of the appellant. However, we have received a request from the learned counsel for the appellant for adjournment.

Post the matter for hearing on **15th December, 2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/ks